

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 5461/2024

DR. MADHUSUDAN REDDY-I & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 12-09-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Sumit R. Sharma, AOR

For Respondent(s) :

Mr. Garvesh Kabra, AOR  
Mrs. Pooja Kabra, Adv.  
Ms. Pallavi Kumari, Adv.  
Mr. Ankur Agnihotri, Adv.

Mr. Abhishek, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos. 1 & 2 are duly represented.

Counter affidavit has already been filed by Id. Counsel for respondent No.1.

Digitized copies of High Court and Trial Court records have not been received despite reminder.

Let D.O. letter be issued.

List again on 3.11.2025.

MASHROOR ALAM KHAN  
Registrar